

DIVISION BENCH
COURT - I

O-219

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/243(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21ST SEPTEMBER, 2022, 10:30 A.M

IN THE MATTER OF	REGISTRAR OF COMPANIES WEST BENGAL VS GITANJALI UDYOG LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearances (via video conferencing/physical)

Mr. Ashok Prasad, Adv. : For Petitioner

ORDER

1. Ld. Counsel for the petitioner present.
2. Ld. Counsel seeks time for filing affidavit of service.
3. Time is granted for the same.
4. List this matter on **18/10/2022**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**